

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1464

ANSWERED ON:18.11.2010

ALLOTMENT OF RAILWAY STALLS

Das Shri Bhakta Charan;Panda Shri Prabodh;Rama Devi Smt. ;Vasava Shri Mansukhbhai D.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway authorities issue licences to persons belonging to the Scheduled Castes to run stalls on stations;
- (b) if so, the details of such reserved stalls thereof, zone- wise;
- (c) whether it is also a fact that some stalls for selling multiple articles are being practically run by persons other than the original allottees;
- (d) if so, whether the Railways have conducted any enquiry into such cases;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K. H. MUNIYAPPA)

(a) and (b): Yes, Madam. Indian Railways provide licence to reserve category persons as per the following percentages:

Allotment of catering/ vending and Miscellaneous stall:

No. Reservation 25% stall in A,B 49.5% stall in D,E
& C Category of & F category of
Station Stations

1 Scheduled Caste 6% 12%

2 Scheduled Tribes 4% 8%

3 Other Backward Class 3% 20%

4 Minorities 3% 9.5%

5 Freedom Fighters/women 4% -
etc.

6 People below poverty 3% -
line

7. Physically/mentally 2% -
Challenged Persons

Allotment of PCO/STD booths :-

The vertical and horizontal reservation percentage in allotment of the STD/ISD/Local Call/FAX/Internet booths at stations is as under:-

Category Total% SC ST OBC General

Educated 50% 15% of 50% 7.5% of 50% 27% of 50% 50.5% of 50%
Unemployed i.e. 7.5% i.e. 3.75% i.e. 13.5% i.e. 25.25%
Youth

Physically 25% 15% of 25% 7.5% of 25% 27% of 25% 50.5% of 25%
Handicapped i.e. 3.75 i.e. 1.875% i.e. 6.75% i.e. 12.625%
(including
blinds)
Disability
40% and above

Women including 25% 15% of 25% 7.5% of 2.5% 27% of 25% 50.5% of 25%
War Widows i.e 3.75% i.e. 1.875% i.e. 6.75% i.e. 12.625%
and Railway
Employees Widow

Total 100% 15% 7.5% 27% 50.5%

(c) to (f): As per extant policy guidelines sub-letting of stalls by the licensees is not allowed. Whenever any complaint is received on this account or during any checks which are conducted from time to time any licensee found violating the contract conditions is taken up appropriately.